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## (2024) 04 RAJ CK 0101 Rajasthan High Court

Case No: Civil Writ Petition No. 6151 Of 2022

Mukesh Sharma APPELLANT

Vs

State Of Rajasthan And Others

**RESPONDENT** 

**Date of Decision:** April 22, 2024 **Hon'ble Judges:** Dinesh Mehta, J

**Bench:** Single Bench

Advocate: OP Sangwa, Praveen Khandelwal

Final Decision: Dismissed

## Judgement

## Dinesh Mehta, J

- 1. Mr. Sangwa, learned counsel for the petitioner submits that the writ petition has been rendered infructuous.
- 2. Dismissed accordingly.
- 3. The stay application also stands dismissed.